

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ansul will take up the following case today i.e. on 15th May, 2026 at 12:00 Noon in Court No. 312 (Cent. Building).

FOR ADMISSION

1. CR. MISC./14551/2026 318(4),319(2), R.BAIL-1	5 MUKHTAR SINGH @ MUKHTAR ANSARI @ MUKHTAR VS THE STATE OF BIHAR AND ORS	PRASOON KUMAR SAKET SINGH ABHISHEK KUMAR	MOHAMMAD SUFYAN
2. CR. MISC./58662/2019 7,13(1),(D)(i)(ii) A QSH OF F.I.R	1 SHASHI BHUSHAN KUMAR PANDIT @ SHASHI BHUSHAN PANDIT VS THE STATE OF BIHAR AND ORS	SANJAY KUMAR ANIKET SINGH ANUPAM RAJ VINAY KIRTI SINGH	MD. ASLAM ANSARI ANJANI KUMAR (L.O.INC.VIGI) KUNAL TIWARY

**Patna High Court
Dated, 15th May, 2026**

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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